

RAJYA SABHA

Tuesday, 10 September, 1974/19 Bhadra,
1896 (Saka)

The House met at eleven of the clock.
Mr. Chairman in the Chair.

FELICITATIONS TO THE CHAIRMAN

SHRI NIREN GHOSH (West Bengal):
We congratulate you on your birthday.

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHEB P. SHINDE): Everybody
offers congratulations to you.

MR. CHAIRMAN: Thank you very
much.

PAPERS LAID ON THE TABLE

Gujarat Private Forests (Acquisition) Amendment Act, 1974

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHEB P. SHINDE): Sir, I beg
to lay on the Table A copy (in English and
Hindi) of the Gujarat Private Forests (Ac-
quisition) Amendment Act, 1974, enacted
by the President under sub-section (3) of
section 3 of the Gujarat State Legislature
(Delegation of Powers) Act, 1974. [Placed
in Library. See No. LT-8405/74.]

Notifications of Ministry of Agriculture

SHRI ANNASAHEB P. SHINDE: Sir,
I also lay on the Table a copy each (in
English and Hindi) of the following Notifi-
cations of the Ministry of Agriculture (De-
partment of Agriculture), under sub-section
(2) of section 63 of the Wild Life (Protec-
tion) Act, 1972:—

(i) Notification G.S.R. No. 365(E),
dated the 11th August, 1974, publishing
the Wild Life (Stock Declaration) Rules,
1971.

(ii) Notification G.S.R. No. 366(E),
dated the 14th August, 1974, publish-
ing the Wild Life (Transactions and
Taxidermy) Rules, 1974.

[Placed in Library. See No. LT-8404/74
for (i) and (ii).]

Statement showing the Action Taken by Government on the various Assurances, Promises and Undertakings given during various sessions

THE MINISTER OF STATE IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS AND IN THE MINISTRY OF
WORKS AND HOUSING (SHRI OM
MEHTA): Sir, I beg to lay on the
Table the following statements (in English
and Hindi) showing the action taken by
Government on the various assurances,
promises and undertakings given during
the sessions shown against each:

(i) Statement No. XXIII—Seventy-first
Session, 1970.

(ii) Statement No. XV—Eighty-first Ses-
sion, 1972.

(iii) Statement No. XIII—Eighty-second
Session, 1972.

(iv) Statement No. IX—Eighty-fifth Ses-
sion, 1973.

(v) Statement No. VII—Eighty-sixth Ses-
sion, 1973.

(vi) Statement No. IV—Eighty-seventh
Session, 1974.

(vii) Statement No. III—Eighty-eighth Ses-
sion, 1974.

(viii) Statement No. II—Eighty-ninth Ses-
sion, 1974.

[Placed in Library. See No. LT-8426/74
for (i) to (viii).]

Annual Report (1973-74) of the Trade Marks Registry

THE MINISTER OF COMMERCE
(SHRI D. P. CHATTOPADHYAYA): Sir, I
beg to lay on the Table, under section 126
of the Trade and Merchandise Marks Act,
1958, a copy (in English and Hindi) of the
Fifteenth Annual Report of the Trade
Marks Registry for the Year 1973-74.
[Placed in Library. See No. LT-8424/74].

Annual Report and Accounts (1972-73) of the Shipping Development Fund Committee and Related Papers

THE DEPUTY MINISTER IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI PRANAB MUKHER-
JEE): Sir, I beg to lay on the Table,
under sub-section (6) of section 16 of the
Merchant Shipping Act, 1958, a copy (in